

ITEM NO.1708

COURT NO.6

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 13470/2023

OM PARKASH (DEAD) THR. LRS.

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

(IA 198637/2024 in SLP(C) D. No. 30328/2023 is listed)

WITH

Diary No(s). 30328/2023 (IV-B)

(IA 198637/2024 -FOR DELETION OF PARTIES)

Date : 03-12-2024 This appln. was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
[IN CHAMBER]

For Petitioner(s) Mr. Somvir Singh Deswal, Adv.
Mr. Abhishek Deswal, Adv.
Mr. Nischal Kumar Neeraj, AOR

For Respondent(s) Mr. Akshay Amritanshu, AOR
Ms. Pragya Upadhyay, Adv.
Ms. Swati Mishra, Adv.
Ms. Drishti Saraf, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application (IA 198637/2024) seeking deletion of the names of proforma respondent nos. 3 to 5 from the array of the parties is allowed at the risk of the petitioner(s). Necessary correction(s) in the cause-title may be carried out.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

